

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1349  
ANSWERED ON:02.08.2010  
TARGET BASED JOBS  
Azad Shri Kirti (Jha)

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether jobs in private companies are being given on a target base instead of fixed salary;
- (b) if so, the details thereof;
- (c) whether the such private companies are not being paid the salary to those employees who fails to meet the target; and
- (d) if so, the steps taken by the Government to protect the interests of such employees?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

- (a) & (b): No such data is maintained by Ministry of Labour & Employment.
- (c) & (d): Under the provisions of the Minimum Wages Act, 1948, both Central and State Governments are appropriate Governments to fix, review, revise & enforce the minimum rates of wages for different categories of workers employed in the scheduled employments under their respective jurisdiction, which are applicable to both organized as well as unorganized workers in urban and rural areas.